

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/529/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : GLOBAL COMMUNICATION SERVICES HOLDING LTD & I
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES AND HOLDINGS LTD
UNDER SECTION : 433 (E) (F)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PAWAN JHABAKH	Counsel for Respondent	K. P. S.
2.	Arun Karthik Mohan with Mr. Malak Bhatt	Counsel for Petitioner	AKM

ORDER

Counsel for both the parties present. The Counsel for the respondent submitted that time be granted to seek instructions from the Corporate Debtor in relation to the payment of the outstanding debt. Put up on 22.8.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)